

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
27-06-2024 AT 10:30 AM**

**CP No.393/241/HDB/2020
AND
CA 16/2021 in CP No.393/241/HDB/2020
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Neera Agarwal & 2 others

...Petitioner

AND

Giri Road Lines and Commercial
Trading Pvt Ltd & 16 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No.393/241/HDB/2020

Learned Counsel Mr Y Suryanarayana, for Petitioner present physically.

Learned Senior Counsel Mr Avinash Desai, for Respondent Nos 1,5 and 6 present physically.

Heard learned senior counsel in part. For filing brief note by both sides and for making a brief submission on the synopsis of written submissions within 22.07.2024.

Matter adjourned to 22.07.2024.

CA 16/2021

Matter adjourned to 22.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)